

ITEM NO.7

COURT NO.9

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Criminal) No(s). 12/2015

MOHD. NADEEM

Petitioner(s)

VERSUS

UNION OF INDIA AND ANR.
(With appln. (s) for ex-parte stay)

Respondent(s)

Date : 30/01/2015 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Joginder Tuli, Adv.
Mr. Ashu Kumar Sharma, Adv.
Mr. Harish Pant, Adv.
Ms. Pooja Arora, Adv.

Mr. Anis Ahmed Khan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Learned counsel for the petitioner seeks
permission to withdraw this petition.

Permission granted.

The writ petition is dismissed as withdrawn.

(MEENAKSHI KOHLI)
COURT MASTER

(RENU DIWAN)
COURT MASTER